

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR**

Sparklet Engineers Private Limited- Under CIRP Operating in developing and manufacturing Oil Field Equipment for Oil and Gas Exploration Industry at A-87/B & B-54, Anand Nagar, Ambarnath Industrial Area, MIDC, Ambarnath(E), Thane, Ambarnath, Maharashtra, India, 421506  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/LLP No.	Sparklet Engineers Private Limited PAN: AAFCS0377N, CIN: U29240MH2000PTC124853
2.	Address of the registered office	A-87/B & B-54, Anand Nagar, Ambarnath Industrial Area, MIDC, Ambarnath(E), Thane, Ambarnath, Maharashtra, India, 421506
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	A-87/B & B-54, Anand Nagar, Ambarnath Industrial Area, MIDC, Ambarnath(E), Thane, Ambarnath, Maharashtra, India, 421506
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not in operation in last financial year.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request to be sent to: cirpsparklet@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request to be sent to: cirpsparklet@gmail.com
10.	Last date for receipt of expression of interest	15th May, 2026
11.	Date of issue of provisional list of prospective resolution applicants	25th May, 2026
12.	Last date for submission of objections to provisional list	30th May, 2026
13.	Date of issue of final list of prospective resolution applicants	9th June, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14th June, 2026
15.	Last date for submission of resolution plans	14th July, 2026 (Subject to extension in CIRP by Hon. NCLT, Mumbai)
16.	Process email id to submit Expression of Interest	cirpsparklet@gmail.com

**For Sparklet Engineers Private Limited**  
**Madan Bajarang Lal Vaishnawa**  
**FCA, ACS, Insolvency Professional and RV**  
**Regd .Address : 341/704 Kalpataru Srishti Sec 3**  
**Mira Road East Thane (MS) 401107**  
**Reg. No. IBBI/IPA-001/IP-P02011/2020-2021/13052**  
**AFA validity till 31.12.2026**

**Date: 29th April, 2026**  
**Place: Mumbai**



*Madan Bajarang Lal Vaishnawa*

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**PUBLIC NOTICE**

NOTICE is hereby given to all general public that Original Share Certificate No. 066 dated 15th March 2010, bearing duplicate numbers 366 to 375 (both inclusive) for 10 fully paid-up shares of Rs. 10 each, issued by Utpal Cooperative Housing Society, Sitladevi Mandir Road, West, Mumbai, Maharashtra, 400016, ("Society") in favour of Liberty Oil Mills Ltd., in Flat No. 1101B, has been lost/misplaced.

A police complaint registered at the same has been registered at Mahim Police Station, Mumbai Police, vide Loss Report No. 56685-2026 dated 26/04/2026.

Any person, bank, or financial institution having any claim, title, or interest in respect of the said Share Certificate or the said way of sale, exchange, or charge, gift, trust, inheritance, possession, lease, or otherwise, is hereby requested to make the same known immediately with documentary evidence undersigned and/or the Secretary of the Society within 15 days from the date of publication of this notice. If no claims are received within the stipulated period, the Society will proceed to issue duplicate Share Certificate of Liberty Oil Mills Ltd., and such claims shall be deemed to have been waived/abandoned.

For and on behalf of  
**Liberty Oil Mills Ltd.**

Rushil Mukherjee  
16D Amarchand & Partners  
Madame Cama Road  
Colaba

प्लॉट क्र. १७बी, गुलमोहर क्रॉस रोड क्र. १२, जेव्हीपीडी स्कीम, सीटीएस क्र. १९६ए, अधीर (पश्चिम), मुंबई ४०००४९, क्षेत्रफळ मोजमापित २१०० चौ. फूट वापरण्यायोग्य कार्पेट म्हणजेच २५२० चौ. फूट बिल्ट अप क्षेत्रफळ किंवा २३४.११ चौ. मीटर बिल्ट अप क्षेत्रफळ, तसेच इमारतीतील स्टिल्टमध्ये कार पार्क क्र. ३, ४ आणि ५ सह.

दिनांक: २९.०४.२०२६

विठोबा कोरगावकर, प्राधिकृत अधिकारी

ठिकाण: मुंबई

डॉईश बँक एजी

## फॉर्म जी

### यांच्याकरिता स्वारस्याच्या अभिव्यक्तीकरिता आमंत्रण

ए-८७/बी व बी-५४, आनंद नगर, अंबरनाथ इंडस्ट्रियल एरिया, एमआयडीसी, अंबरनाथ (पू.), ठाणे, अंबरनाथ, महाराष्ट्र, भारत, ४२१५०६ येथे ऑइल अँड गॅस एक्सप्लोरेशन इंडस्ट्रिजसाठी ऑइल फील्ड उपकरणांचा विकास आणि उत्पादन करणारी स्पार्कलेट इंजिनिअर्स प्रायव्हेट लिमिटेड सीआयआरपी अंतर्गत (इन्सॉल्व्हन्सी अॅण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्व्हन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पसन्स), रेग्युलेशन २०१६ च्या रेग्युलेशन ३६ए च्या पोट रेग्युलेशन (१) अंतर्गत)

अ. क्र.	संबंधित तपशील	
१.	पॅन/सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदारांचे नाव	स्पार्कलेट इंजिनिअर्स प्रायव्हेट लिमिटेड पॅन:AAFCS0377N सीआयएन: U29240MH2000PTC124853
२.	नोंदणीकृत कार्यालयाचा पत्ता	ए-८७/बी व बी-५४, आनंद नगर, अंबरनाथ इंडस्ट्रियल एरिया, एमआयडीसी, अंबरनाथ (पू.), ठाणे, अंबरनाथ, महाराष्ट्र, भारत, ४२१५०६
३.	वेबसाईटची युआरएल	कॉर्पोरेट कर्जदारांची वेबसाईट कार्यरत नाही
४.	जास्तीत जास्त स्थावर मालमत्ता असलेल्या ठिकाणाचे तपशील	ए-८७/बी व बी-५४, आनंद नगर, अंबरनाथ इंडस्ट्रियल एरिया, एमआयडीसी, अंबरनाथ (पू.), ठाणे, अंबरनाथ, महाराष्ट्र, भारत, ४२१५०६
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	उपलब्ध नाही
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/ सेवांचे परिमाण आणि मूल्य	मागील आर्थिक वर्षात परिचालन नाही
७.	कर्मचारी/कामगारांची संख्या	शून्य
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोची सूची यासह पुढील तपशील युआरएल येथे उपलब्ध.	ईमेल विनंती येथे पाठवावी: cirpsparklet@gmail.com
९.	कोडच्या कलम २५(२) (एच) अंतर्गत रिझॉल्युशन अर्जदारांसाठी पात्रता युआरएल येथे उपलब्ध	ईमेल विनंती येथे पाठवावी: cirpsparklet@gmail.com
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	१५ मे, २०२६
११.	संभाव्य रिझॉल्युशन अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख	२५ मे, २०२६
१२.	तात्पुरत्या सूचीला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	३० मे, २०२६
१३.	संभाव्य रिझॉल्युशन अर्जदारांची अंतिम सूची जारी करण्याची तारीख	१ जून, २०२६
१४.	संभाव्य रिझॉल्युशन अर्जदारांकरिता माहितीलेख, इव्हॅल्युएशन मॉडिक्स आणि रिझॉल्युशन प्लॅनकरिता विनंती जारी करण्याची तारीख	१४ जून, २०२६
१५.	रिझॉल्युशन प्लान सादर करण्याची अंतिम तारीख	१४ जुलै, २०२६ (सन्मा. एनसीएलटी, मुंबई द्वारे सीआयआरपी मधील विस्ताराच्या अधीन)
१६.	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी ईमेल प्रक्रिया	cirpsparklet@gmail.com

स्पार्कलेट इंजिनिअर्स प्रायव्हेट लिमिटेड साठी

मदन बजरंग लाल वैष्णवा

एफसीए, एसीएस, इन्सॉल्व्हन्सी प्रोफेशनल आणि आरव्ही

नोंदणीकृत पत्ता : ३४१/७०४ कल्पतरू सूट्टी सेक्टर ३

मीरा रोड पूर्व, ठाणे (म.स.) ४०११०७

दिनांक : २९ एप्रिल, २०२६

नों.क्र. आयबीबीआय/आयपीए-००१/आयपी-पी०२०११/२०२०-२०२१/१३३०४२

ठिकाण : मुंबई

एएफए वैधता ३१.१२.२०२६ पर्यंत